

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 122/UHC/Admin.A/2020

Dated: June 11, 2020.

Shri Sudhir Tomar, Chief Judicial Magistrate, Pithoragarh is directed to hold Camp Court at Didihat, Pithoragarh for three days in a month.

No. 123/UHC/Admin.A/2020

Dated: June 11, 2020.

Shri Man Mohan Singh, Chief Judicial Magistrate, Almora is transferred and posted as Civil Judge (Sr.Div.), Rishikesh, District Dehradun, vice Shri Uday Pratap Singh.

No. 124/UHC/Admin.A/2020

Dated: June 11, 2020.

Smt. Jyoti Bala, 2nd Addl. Civil Judge (Senior Division), Haridwar is posted as 1st Addl. Civil Judge (Senior Division), Haridwar, in the vacant Court.

No. 125/UHC/Admin.A/2020

Dated: June 11, 2020.

Ms. Rinky Sahni, 2nd Addl. Chief Judicial Magistrate, Dehradun is transferred & posted as Chief Judicial Magistrate, Almora, vice Shri Manmohan Singh.

No. 126/UHC/Admin.A/2020

Dated: June 11, 2020.

Shri Shahzad Ahmad Wahid, 2nd Addl. Civil Judge (Senior Division), Dehradun is transferred and posted as Chief Judicial Magistrate, Rudraprayag, vice Shri Sanjay Singh.

He is directed to hold Camp Court at Ukhimath, Rudraprayag for two days in a month

No. 127/UHC/Admin.A/2020

Dated: June 11, 2020.

Shri Mohd. Yaqoob, Secretary, District Legal Services Authority, Champawat, is repatriated, transferred & posted as 2nd Addl. Chief Judicial Magistrate, Dehradun, vice Ms. Rinky Sahni.

No. 128/UHC/Admin.A/2020

Dated: June 11, 2020.

Shri Sanjay Singh, Chief Judicial Magistrate, Rudraprayag is transferred and posted as 2nd Addl. Civil Judge (Senior Division), Dehradun vice Shri Shahjad Ahmad Wahid.

No. 129/UHC/Admin.A/2020

Dated: June 11, 2020.

Ms. Lalita Singh, 2nd Addl. Civil Judge (Senior Division), Rudrapur, Udham Singh Nagar is posted as 1st Addl. Civil Judge (Senior Division), Rudrapur, Udham Singh Nagar, in the vacant Court.

No. 130/UHC/Admin.A/2020

Dated: June 11, 2020.

Ms. Arti Saroha, Secretary, District Legal Services Authority, Rudraprayag, is repatriated, transferred & posted as 5th Addl. Civil Judge (Senior Division), Dehradun in the vacant Court.

No. 131/UHC/Admin.A/2020

Dated: June 11, 2020.

Shri Sanjeev Kumar, 3rd Addl. Civil Judge (Senior Division), Rudrapur, Udham Singh Nagar is posted as 2nd Addl. Civil Judge (Senior Division), Rudrapur, Udham Singh Nagar, vice Ms. Lalita Singh.

No. 132/UHC/Admin.A/2020

Dated: June 11, 2020.

Ms. Simranjeet Kaur, Addl. Civil Judge (Senior Division), Roorkee, District Haridwar is posted as Addl. Chief Judicial Magistrate, Roorkee, District Haridwar, in the vacant Court.

No. 133/UHC/Admin.A/2020

Dated: June 11, 2020.

Ms. Neha Qayyum, 4th Addl. Civil Judge (Senior Division), Rudrapur, Udham Singh Nagar is posted as 3rd Addl. Civil Judge (Senior Division), Rudrapur, Udham Singh Nagar, vice Sri Sanjeev Kumar.

No. 134/UHC/Admin.A/2020

Dated: June 11, 2020.

Shri Akram Ali, 5th Addl. Civil Judge (Senior Division), Rudrapur, Udham Singh Nagar is posted as 4th Addl. Civil Judge (Senior Division), Rudrapur, Udham Singh Nagar, vice Ms. Neha Qayyum.

No. 135/UHC/Admin.A/2020

Dated: June 11, 2020.

Shri Dayaram, Civil Judge (Jr. Div.), Haldwani, District Nainital is promoted in the Civil Judge (Sr. Div.), Cadre in the pay scale of Rs. 39530-920-40450-1080-49090-1230-54010 and transferred & posted as 6th Addl. Civil Judge (Senior Division), Dehradun, in the vacant Court.

No. 136/UHC/Admin.A/2020

Dated: June 11, 2020.

Ms. Afiya Mateen, Civil Judge (Jr. Div.), Champawat is promoted in the Civil Judge (Sr. Div.), Cadre in the pay scale of Rs. 39530-920-40450-1080-49090-1230-54010 and transferred & posted as 7th Addl. Civil Judge (Senior Division), Dehradun, in the vacant Court.

No. 137/UHC/Admin.A/2020

Dated: June 11, 2020.

Shri Amit Kumar, Civil Judge (Jr. Div.), Srinagar, District Pauri Garhwal is promoted in the Civil Judge (Sr. Div.), Cadre in the pay scale of Rs. 39530-920-40450-1080-49090-1230-54010 and transferred & posted as 2nd Addl. Civil Judge (Senior Division), Haridwar, vice Smt. Jyoti Bala.

No. 138/UHC/Admin.A/2020

Dated: June 11, 2020.

Shri Alok Ram Tripathi, Judicial Magistrate, Rishikesh, District Dehradun is promoted in the Civil Judge (Sr. Div.), Cadre in the pay scale of Rs. 39530-920-40450-1080-49090-1230-54010 and transferred & posted as 5th Addl. Civil Judge (Senior Division), Rudrapur, Udham Singh Nagar, vice Sri Akram Ali.

No. 139/UHC/Admin.A/2020

Dated: June 11, 2020.

Shri Mithilesh Pandey, Civil Judge (Jr. Div.), Dehradun is promoted in the Civil Judge (Sr. Div.), Cadre in the pay scale of Rs. 39530-920-40450-1080-49090-1230-54010 and posted as 8th Addl. Civil Judge (Senior Division), Dehradun, in the vacant Court.

No. 140/UHC/Admin.A/2020

Dated: June 11, 2020.

Shri Ravindra Dev Mishra, Civil Judge (Jr. Div.), Didihat, District Pithoragarh is promoted in the Civil Judge (Sr. Div.), Cadre in the pay scale of Rs. 39530-920-40450-1080-49090-1230-54010 and transferred & posted as 9th Addl. Civil Judge (Senior Division), Dehradun, in the vacant Court.

No. 141/UHC/Admin.A/2020

Dated: June 11, 2020.

Shri Ravi Ranjan, Civil Judge (Jr. Div.), Khatima, District Udham Singh Nagar is promoted in the Civil Judge (Sr. Div.), Cadre in the pay scale of Rs. 39530-920-40450-1080-49090-1230-54010 and transferred & posted as 3rd Addl. Civil Judge (Senior Division), Haridwar, in the vacant Court.

No. 142/UHC/Admin.A/2020

Dated: June 11, 2020.

Shri Kapil Kumar Tyagi, Civil Judge (Jr. Div.), Roorkee, District Haridwar is promoted in the Civil Judge (Sr. Div.), Cadre in the pay scale of Rs. 39530-920-40450-1080-49090-1230-54010 and posted as Addl. Civil Judge (Senior Division), Roorkee, District Haridwar, vice Ms. Simranjeet Kaur.

No. 143/UHC/Admin.A/2020

Dated: June 11, 2020.

Shri Abhay Singh, Civil Judge (Jr. Div.), Nainital is promoted in the Civil Judge (Sr. Div.), Cadre in the pay scale of Rs. 39530-920-40450-1080-49090-1230-54010 and posted as Civil Judge (Senior Division), Nainital, in the vacant Court.

No. 144/UHC/Admin.A/2020

Dated: June 11, 2020.

Ms. Mamta Pant, Civil Judge (Jr. Div.), Tanakpur, District Champawat is promoted in the Civil Judge (Sr. Div.), Cadre in the pay scale of Rs. 39530-920-40450-1080-49090-1230-54010 and transferred & posted as Addl. Civil Judge (Senior Division), Tehri Garhwal, in the vacant Court.

No. 145/UHC/Admin.A/2020

Dated: June 11, 2020.

Ms. Anamika, Civil Judge (Jr. Div.), Rishikesh, District Dehradun is promoted in the Civil Judge (Sr. Div.), Cadre in the pay scale of Rs. 39530-920-40450-1080-49090-1230-54010.

Note: (a) The above transfer orders will come into force w.e.f. 15.06.2020.

Note: (b) Recommendation is being sent to the SLSA, Uttarakhand for the posting of following officers:

1. Shri Uday Pratap Singh, Civil Judge (Sr. Div.), Rishikesh, District Dehradun for posting as Secretary, DLSA, Champawat.
2. Ms. Anamika, Civil Judge (Jr. Div.), Rishikesh, District Dehradun, now promoted to Senior Division Cadre, for posting as Secretary, DLSA, Rudraprayag.

By Order of the Court,

Sd/-

(Hira Singh Bonal)
Registrar General

No.2548/UHC/Admin.A/2020

Dated: June 11, 2020

Copy forwarded for information and necessary action to: -

1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
2. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
3. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
4. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.

5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
7. All the District & Sessions Judges, Uttarakhand.
8. Principal Judge, Family Court, Dehradun and All Judges, Family Courts of State Judiciary.
9. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
10. All the Registrars of High Court of Uttarakhand.
11. P.P.S. to Hon'ble the Chief Justice.
12. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
13. P.A. to Registrar General.
14. Chief Treasury Officer (s), Almora, Champawat, Dehradun, Haridwar, Nainital, Pauri Garhwal, Pithoragarh, Rudraprayag, Tehri Garhwal and Udham Singh Nagar.
15. Officers concerned.
16. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the notification on the website of High Court.
17. Guard File/Assistant concerned.

**Assistant Registrar
Admin.A**